

S U P R E M E

C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.1 In
Petition(s) for Special Leave to Appeal (Civil)
No(s).32757/2009

M/S MEKASTER TELEMATICS LTD. Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS. Respondent(s)

(With appln(s) for impleadment)
(With Office Report)

Date: 04/03/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI
(IN CHAMBERS)

For Petitioner(s) Mr. Rajesh Srivastava, Adv.

For Respondent(s) Mr. Ajay Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Ajay Sharma, Advocate has appeared on behalf of Pradeshiya Industrial & Investment Corporation Ltd., U.P and produced xerox copies of two letters dated 12.4.2004 and 5.7.2004 sent to the Regional Manager of the Corporation by the Sub Divisional Magistrate, Gautam Budh Nagar, District Ghaziabad.

Mr. Ajay Sharma further stated that the original record of the auction is with Sub Divisional Magistrate, Gautam Budh Nagar, District Ghaziabad.

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The Sub Divisional Magistrate is directed to send record of the auction in which the property of M/s. Mekaster Telematics Ltd., C-294, Sector-X, NOIDA (U.P)s was auctioned. The person bringing the record should come to the Court on 1.4.2011 and make the records available to the Court Master.

A copy of this order be sent to Sub Divisional Magistrate, Gautam Budh Nagar, for compliance.

(KUSUM SYAL)
SR. P.A.

(VEENA KHERA)
COURT MASTER